Funds to Maharashtra under MGNREGA

- 1823. DR. JANARDHAN WAGHMARE: Will the Minister of RURAL DEVELOPMENT be pleased to state:
- (a) the details of funds given to Maharashtra for MGNREGA during the last five years;
 - whether the Maharashtra Government has fully utilized the funds; (b)
 - if not, the reasons therefor? (c)

Written Answers to

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN): (a) and (b) The details of Central fund released to Maharashtra and utilized by the State under MGNREGA during last five years are as follows:

(Rs. in Crore)

| Year | Central fund released | Utilisation* |
|---------|-----------------------|--------------|
| 2007-08 | 29.23 | 189.07 |
| 2008-09 | 187.56 | 361.54 |
| 2009-10 | 249.65 | 321.09 |
| 2010-11 | 204.71 | 358.11 |
| 2011-12 | 1040.43 | 1619.57** |

Notes: * as reported by the State.

Utilisation is made out of total funds available with the State and includes unspent balance of the previous financial year, Central share, matching State share and Miscellaneous receipts.

MGNREGA is a demand driven legislation and utilization of funds depends on the actual demand for works.

^{**} Provisional.